SI.

Total no. of

- (c) No, Sir. Such organisations have been extending due co-operation to the Commission in the discharge of its various functions, and in the activities undertaken by the Commission.
- (d) The year-wise funds released to the Commission are as follows:-

S. No. Year

Amount

- 1. 1991-92 . Rs. 11 lakhs
- . Rs. 125 lakhs 2.
- 1993-94 3. . Rs. 175 lakhs
- (e) and (f) No. Sir. The National Commission for Women is actively involved in the preparations for the Fourth World Conference on Women to be held at Beijing in September, 1995 through representation, in the National Preparatory Committee and in the different Core Groups set up under the Committee for finalising India's contribution to the World Conference and through active participation in various preparatory meetings and consultations.
- (g) The Budgetary allocation for year 1994-95 has been raised to Rs. 200 lakhs to make it more effective. The National Commission for Women under the Commission for Women Act, 1990, enjoys full autonomy in its functioning. It has already established its office and is now actively engaged in the performance of its functions envisaged under the Act.

ICDS in Gujarat and Maharashtra

2804. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be p'eased to state:

- (a) the number of blocks presently covered under the Integrated Child Development Scheme in Gujarat and Maharashtra separately;
- (b) whether the scheme a'so provides nutritious food to children; and
- (c) if so, the details in this regard, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF HUWAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): (a) As on date, the number of Integrated Child Development Scheme (ICDS) projects sanctioned in the States of Gujarat and Maharashtra is 161 and 272 respectively.

(b) and (c) Supplementary nutrition one of the important components of ICDS programme The programme provides

supplementary feeding to children months to 72 months) with 300 calories and about 10 grams of protein and severely malnourished children with 600 calories and about 20 grams of protein. The average cost of supplementary feeding per beneficiary per day comes to Re. 1. The provision for the component of supplementary nutrition is the responsibility of the State Government. A Statement showing. State-wise, details of the beneficiaries who received supplementary nutrition. as on September, 1994 is annexed.

.. to Questions

Statement

Name of the State/

No	. Union Territ	ory			beneficiaries as on 30th September 1994
1	Andhra Prad	esh	•		1690167
2		radesh			64131
3	Assam .	•	•		465965
4	Bihar .				1386225
5	Goa .				51087
6	Gujarat	• ′			1146860
7	Haryana	•		. •	903358
8	Himachal Pra	adesh	• '		152672
9	Jammu & Ka	ıshmir			181753
10	Karnataka				183606 3
11	Kerala		•		74801 0
12	Madhya prad	esh		. •	1440245
13	Maharashtra		. *		2133207
14	Manipur		•		112868
15	Maghalaya				97 557
16	Mizoram				71466
17	Nagaland				163952
18	Orissa				1567921
19	Punjab		,		283166
20	Rajasthan		٠.		753685
21	Sıkkim				16055
22	Tamil Nadu				1547199
23	Tripura				83629
24	Uttar Pradesh		i		2179765
25	West Bengal				1401460
26	A & N Islands	· .			20383
27	Chandigarh .				17150
28	Delhi				466739
29	D & N Haveli				16341
30	Daman & Diu				6328
31	Lakshadweep				7236
32	Pondicherry			•	3807 <i>5</i>
٠,	. * * *	Тота	L	-	21050723
:*		or sa	y		2.11 crores